

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 201
CA (CAA)-66/2021

IN THE MATTER OF:

**Minda I Connect Pvt. Ltd. and Minda
Industries Ltd.**

... Applicant/Petitioner

Under Section: 230-232

Order delivered on 12.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Mr. Saurabh Kalia, Adv & Ms. Priyanka, FCS

ORDER

Ld. Counsel appearing for the Petitioner submits that the Petitioner has already filed the Affidavit on 05.07.2021 but the same is not available on the DMS. Therefore, the Petitioner is well-advised to get it verified from the Registry, if there is any defect pointed out, remove the same. List the matter on 15.07.2021.

- Sd -

(L. N. GUPTA)
MEMBER (T)

- Sd -

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)